

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 107  
CA No. 7/CB/2024  
IN  
CP No. 109/CB/2020

**Proceedings under Section 271-272 Companies Act**  
**IN THE MATTER OF:**

Cuttack Urban Transport Service Ltd.

.....Applicant

**Order delivered on 26/06/2024**

**Coram:**

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)  
Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. P.P. Bishwal, Adv.

Ms. Suranjana Chatterjee, Adv.

For the Respondent

:

**ORDER**

**CA No. 7/CB/2024:**

Ld. Counsel Ms. Suranjana Chatterjee appeared for the Liquidator/Applicant. List the matter on 05.07.2024.

**SD/-**

**Charan Singh**  
**Member (Technical)**

**SD/-**

**Dr. N. V. Ramakrishna Badarinath**  
**Member (Judicial)**